### GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

# LOK SABHA UNSTARRED QUESTION No. 2723 TO BE ANSWERED ON FRIDAY, THE 17<sup>th</sup> MARCH, 2017 PHALGUNA 26, 1938 (SAKA) QUESTION REWARD SCHEME FOR INFORMERS

#### 2723. SHRI PRATAPRAO JADHAV:

#### SHRIMATI RAMA DEVI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has notified any reward scheme for informers who give information about service tax evasion by airlines;
- (b) if so, the details thereof;
- (c) the details of number of such informations received by the Government along with the amount of tax evasion detected as a result thereof during the last three years; and
- (d) the action taken by the Government on such information?

## ANSWER MINISTER OF STATE FOR FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a) & (b) Informers will be eligible for reward as per the Reward Guidelines issued vide Central Board of Excise & Customs Circular No. 20/2015 dated 31<sup>st</sup> July, 2015 issued from F.No.13011/001/2013-Cus (AS). No separate reward scheme has been notified by the Government for informers who give information about service tax evasion by airlines.

(c) & (d) Details of such informations received alongwith the amount of service tax evasion detected as a result thereof during the last three years are-

Year	No. of information received from the Informers	Number of SCNs issued based on information received from Informers	
2013-14	-	-	-
2014-15	-	-	-
2015-16	01*	-	-

\*The case is under investigation